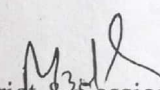


OFFICE OF THE DISTRICT & SESSIONS JUDGE, PANIPAT

OFFICE ORDER:

In pursuance of order bearing No.41/RG/Spl./Misc. dated 06.10.2020 and in compliance of subsequent order bearing No.46/RG/Spl./Misc. dated 08.01.2021, passed by Hon'ble Punjab and Haryana, Chandigarh and in supersession to this office order bearing Endst. No. 22507-17 dated 23.12.2020, it is directed that all the Judicial Officers of this Sessions Division shall hold their respective Courts physically from 11.01.2021 daily on all working days and shall take all categories of cases for hearing. The supporting staff posted in this Sessions Division shall also attend their duty daily from 11.01.2021. The Presiding Officers shall ensure strict adherence to the SOP for checking the prevention of spread of Covid-19 issued by the health authorities. The Chief Judicial Magistrate, Panipat is also directed to prepare a fresh roster of all the Judicial Magistrates to perform their duties as Duty Magistrates from 11.01.2021 onwards.

All concerned be informed accordingly.

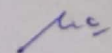

District & Sessions Judge,
Panipat 09.01.2021.

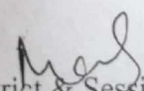
Endst. No. 465-92 dated 09-01-2021

Copy forwarded to the followings, for information and necessary action:-

- (1) All the Judicial Officers posted in Panipat Sessions Division.
- (2) The Deputy Commissioner, Panipat.
- (3) The Superintendent of Police, Panipat.
- (4) The Presidents, District Bar Association, Panipat and Samalkha.
- (5) S.O./S.A. to upload the order on the Judicial website of Panipat Sessions Division.

Attested


Superintendent
Sessions Court
Panipat 09.01.2021


District & Sessions Judge,
Panipat 09.01.2021.